

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

In pursuance to the Minutes of Meeting dated 07.05.2026 of the Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi and in partial modification of earlier Order No. 4016-4032/Admn/NE/KKD/2026 dated 11.05.2026, Sh. Naveen Gupta, Judicial Assistant (Contact No.-9818350639, email: ribrne.ddc@ddc.nic.in), presently posted in R&I Branch, North-East District, is nominated as "Link Nodal Officer" to Ms. Upasna Chawla, Judicial Assistant (Contact No.-9818786237, e-mail: [generalbrne.ddc@ddc.nic.in](mailto:generalbrne.ddc@ddc.nic.in)), presently nominated as 'Nodal Officer' of North-East District, Karkardooma Courts, Delhi, in respect of 'Timely/immediate uploading of complete and properly paginated/indexed/ bookmarked summoned record', on the TCR portal, provided by Hon'ble High Court of Delhi, New Delhi (office order No.1317/DHC/CPC Sectt./2023 dated 10.08.2023), in addition to the work already assigned to him, with immediate effect.

In case, Nodal Officer/Link Nodal Officer is unable to send the summoned record in the given time, a written request citing the reasons for the same shall be sent to the Hon'ble High Court of Delhi, New Delhi, for further directions.

**Note:**

(1) Non-compliance of the above order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official as per rules.

(SANJAY SHARMA-I)

Principal District & Sessions Judge,  
NE District, Karkardooma Courts, Delhi

No. 4147-4162/Admn/NE/KKD/2026

Dated 14 MAY 2026

**Copy forwarded for information to:**

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Ld. Judicial Officers, posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Branch Incharge, Admn.-II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
5. The Officer Incharge, Record Rooms/Digitization Cell, North-East District, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Branch Incharge, Administration Branch/Judicial Branch/General Branch/Bail Section/Filing Section/Record Rooms, North-East District, Karkardooma Courts, Delhi.
7. The AAO/DDO, Accounts Branch, North-East District, Karkardooma Courts, Delhi.
8. The Officer/official concerned.
9. Dealing official, Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. Dealing Official, R&I Branch, North-East District, Karkardooma Courts, Delhi, for uploading the same on LAYERS.
11. PS to the office of undersigned.

Principal District & Sessions Judge,  
North-East District, KKD Courts, Delhi